Court-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 180 of 2011

Dated: 16th March, 2012

Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member

Power Grid Corporation of India .... Appellant (s)
Versus
C.E.R.C. & Ors. .... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran,
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. R.B. Sharma, Adv. for
R-2 and R-7.
Mr. Manu Seshadri for R-1

ORDER

Hearing stands concluded. Parties may file their respective written submissions by 23rd March, 2012.

Post the matter for reporting compliance on **26th March, 2012.**

(V.J. Talwar)
Technical Member

(P.S. Datta)
Judicial Member

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